

TA. 1768/87

10.7.92

Hon K. Obayya. A.M.
Hon Mahoraj Dsn J.M.

Not reached Adjourn
to 24/8/92 for hearing.

Boe
Party

24-8-92

No sitting Adjourned
to. ~~for hearing~~. 29-9-92 for
hearing.

Boe
M

29-9-92

Hon. Mr. Justice U.C. Sinastane, V.C.
Hon. Mr. K. Obayya, A.M.

Sri A.V. Sinastane, learned Counsel
for the respondents states that
the impugned order date 13-12-84 i.e.
reversion order in respect of which
the interim order was granted by the
High Court from where this case has
been transferred to this tribunal, has
already been recalled and as such
this application has become
infructuous. Accordingly, the
application is dismissed
having been infructuous.

(reg)

A.M.

V.C.